### <u>COURT-I</u>

## IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (APPELLATE JURISDICTION)

# <u>APPEAL No. 102 OF 2016 &</u> <u>IA No. 307 of 2017</u>

Dated: 8<sup>th</sup> September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)

#### In the matter of :

M/s. Hindustan Petroleum Corporation Ltd. Vs.			Appellant(s)
Petroleum & Natural Gas Regul	atory	Board	Respondent(s)
Counsel for the Appellant(s)	:	Mr. Manu Se Mr. Ishan Bi	
Counsel for the Respondent(s)	:	Mr. Sumit K	ishore

## <u>ORDER</u>

Mr. Rahul Sagar Sahay, learned counsel for respondent No.1 is stated to be unwell.

List the matter for further hearing on 13.10.2017.

(B.N. Talukdar) Technical Member (P&NG) (Justice Ranjana P. Desai) Chairperson

vt/vg